

**Before the Appellate Tribunal for Electricity
(Appellate Tribunal)**

Appeal Nos. 52 of 2012, 67 of 2012, 68 of 2012 and 69 of 2012

Dated: 29th January, 2013

**Present:- Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. V.J. Talwar, Technical Member**

Appeal No. 52 of 2012

M/s. Ferro Alloys Corporation	Appellant(s)
Versus		
Orissa Electricity Regulatory Commission	Respondent(s)

Appeal No. 67 of 2012

M/s. Tata Steel Ltd.	...	Appellant(s)
Versus		
Orissa Electricity Regulatory Commission & Anr....		Respondent(s)

Appeal No. 68 of 2012

M/s. OCL India Ltd.	...	Appellant(s)
Versus		
Orissa Electricity Regulatory Commission & Anr...		Respondent(s)

Appeal No. 69 of 2012

M/s. Balasore Alloys Ltd.	Appellant(s)
Versus		
Orissa Electricity Regulatory Commission	Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

Counsel for the Respondent(s) : Mr. B.K. Nayak
Mr. Ruwik Panda for R-1
Mr. Buddy A. Ranganadhan &
Mr. Hasan Murtaza

ORDER

In view of the importance of the issues which have been referred to this Bench by the Division Bench of this Tribunal, we deem it appropriate to appoint a counsel as *amicus curiae* to assist this Court to decide the issues involved in the present batch of Appeals.

Accordingly, we appoint Mr. Amit Kapur, learned counsel as *amicus curiae* to assist this Court to decide the issues framed by the Division Bench in the present batch of Appeals. Learned counsel for the Appellants is directed to give all the papers of Appeal Nos. 52 of 2012, 67 of 2012, 68 of 2012 and 69 of 2012 to Mr. Amit Kapur, Advocate.

Mr. M.G. Ramachadran, the learned counsel for the Appellants has begun the matter and explained the issue. He is directed to file written note on the issues referred to the Full Bench on the next date of hearing after serving copy on the Respondents.

Post the matter for further hearing on **21st February, 2013 at 12.00 noon.**

(V J Talwar)
Technical Member

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

rkt/sm